

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.701/2014  
CA NO.

CORAM:

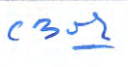



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Bhajan Singh Partap Singh and Company Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 391to394

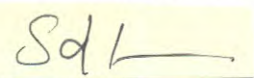
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	C. BALOONI	Company Prosecutor	For R.D(NR)	
2.	CHELANA KANDPAL	Company Prosecutor	for OL, Delhi	
3.	RAKESH SINHA	Adv	for Petitioners	
4.	Vikrant A. Maheshwari Adv. on behalf of Mr. Dileep Chivpuri, Sr. St. Counsel for I-T Dept.		For I-T Dept	

**ORDER**

Learned counsel for the Income Tax Department requests for some time to enter a counter to the reply filed by the petitioner on 07.04.2017 with regard to the stand taken about the objection raised by the petitioner. Let the needful be done within two weeks.

List on 19.05.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)